

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 51 OF 2017 &
IA No.143 of 2017

Dated: 23rd August, 2018

Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Central U.P. Gas Ltd.	Vs. Appellant(s)
The Petroleum & Natural Gas Regulatory Board	 Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Mr. Sumit Kishore for PNGRB

ORDER

This matter was called up, neither the Appellant nor the Counsel was present.

To give one more opportunity, post the matter on **27.08.2018**, as a last chance.

(Justice N. K. Patil)
Judicial Member

(B.N. Talukdar)
Technical Member (P&NG)

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